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Title :Need to revise royalty on coal, ferrous and non-ferrous metals and pay the outstandings to the Government of Orissa. – Laid.

SHRI BIKRAM KESHARI DEO (KALAHANDI) : The State of Orissa has lost a lot of revenue due to non-revision of Coal Royalty since long which amounts to Rs. 750 crores of rupees till date, a State with debts standing at 27,000 crores how can it take up its development programmes and progress, a State with nearly 47.5% living below the poverty line is passing through a financial crunch.

Also royalty on non-coal and other ferrous and non-ferrous ores are due to be revised since last two years, also this exercise has not taken place. Orissa a land full of mineral wealth has been severely neglected since last 50 years and States have advanced and progressed by mineral wealth of Orissa.

So, it is earnest request that the Royalties of Coal, Iron-ore and other non-ferrous ore should be revised as assured by the Government to save the people of Orissa who completely depend on their natural resources. So, the Ministry of Mines and Coal should take immediate steps to mitigate this chronic problem being faced by Orissa.